

From

The Principal District & Sessions Judge (HQs)
Tis Hazari Courts,
Delhi.

To

The Registrar General
High Court of Delhi,
New Delhi.

29 MAY 2023

No. 1187 /SV/RC/Gaz/2023

Dated : _____

Sub : Detention of Rent Controller/ Additional Rent Controller during summer Vacation 2023 period from 12.06.2023 to 30.06.2023.

Sir,

I am to inform that the following Rent Controller/Additional Rent Controllers in Central District, Tis Hazari Courts, Delhi are available during Summer Vacation of 2023 to look after the urgent work of Central District under the Delhi Rent Control Act, 1958 on the dates as mentioned below:

S.No	Name of Judicial Officers	Period of Detention	District
1	Sh. Balwinder Singh SCJ-cum-RC	15.06.2023 to 17.06.2023 & 19.06.2023 to 24.06.2023	Central
2	Sh. Vivek Beniwal ACJ-cum-CCJ-cum-ARC	28.06.2023 & 30.06.2023	Central
3	Sh. Pranav Joshi CCJ-cum-ARC	26.06.2023 & 27.06.2023	Central
4	Ms. Pragati, ARC-01	12.06.2023 to 14.06.2023	Central

Yours faithfully



(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)
Delhi

43072-92

No. _____ /SV/RC/Gaz/2023

Dated : _____

Sub:-Detention of RC/ARC during summer Vacation from 12.06.2023 to 30.06.2023.

Copy forwarded for information & necessary action to :

1. The Officers Concerned.
2. The Sr. AO(J), Admn. Branch (I,II&III)(Central) Tis Hazari Courts, Delhi with the direction to detain the required staff of the Judicial Officers as mentioned above during the summer vacations, 2023.
3. The Sr. AO(J)/DDO/Branch In-charge, Pool Cars, General Branch, Filing Section, Facilitation Centre Care Taking Branch, Accounts Branch (Central), Tis Hazari Court, Delhi.
4. The PS/Reader to the undersigned.
5. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)
Delhi